POST-MATRIC CHOLARSHIPS FOR STU-DENTS BELONGING TO SCHEDULED CASTES AND S HIDULED TRIBES

- \*179. SHRI K. S. CHAVDA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) the time since when the grants in regard to post-matric scholarships for students belor ging to the Scheduled Castes and the Scheduled Tribes are

being given to the different States and. Union Territories; and

(b) the amounts of grants given to them during the last three years. Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA): (a) 1959-60.

(b)

57

(Rs. in Lakhs)

State							1967-68	1968-69 35*50	1969-70 4.75	Total 58.39
Andhra Pr	Andhra Pradesl									
Assam						•	32.00	35.90	6.50	74.40
Bihar	•	•			•		56.20	59.50	10.20	126.20
Gujarat				•			50.07	44.69	$6 \cdot 75$	101.21
Haryana		•		•			7.90	$7 \cdot 65$	0.50	16.05
Jammu &	Kas	t mir					0.43	1.46	0.52	2.14
Kerala							20.90	13.50	2.00	36.10
Madhya Pradesl						18.71	25.20	10.87	54.78	
Maharashti					77.98	110.10	12.75	200.83		
Mysore				•		•	18.22	30•84	4.45	53.21
Orissa	•	•					$6 \cdot 69$	7.20	1.20	15.39
Punjab			•		•		21.06	23.00	1.00	45.06
Rajasthan		•			•	•	10.32	11.40	1.75	23.77
Tamil Nad	u					•	$34 \cdot 36$	42.68	5.25	82.29
Uttar Pradesh .							96.02	127.70	14.25	<b>2</b> 37·9 <b>7</b>
West Benga	al						48.91	69.30	7.75	125.96

NEW HEAVY ENGINEERING INDUSTRIES IN TAMIL NADI AND PONDICHERRY

265. SHRI THILLAL VILLA-LAN:

SHRI S. S. RAJENDRAN:

Will the Minister of INDUSTRIAL INTERNAL DEVELOPMENT, TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have started any heavy engineering industry in the public secto in Tamil Nadu and Pondicherry during 1969-70; and
- (b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AH-MED): (a) No, Sir.

(b) Does not arise.

ADVERTISEMENTS IN RAILWAY PLAT-**FORMS** 

- SIVAPRAKASAM: 266. SHRI S. Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have under consideration any proposal to apportion separate places in railway platform exclusively for commercial advertisements; and
- (b) if so, what are the details thereof?